

applications routed through travel agents are cleared early : if so, reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) 45, 948 (upto 21. 02. 1986).

(b) 42,583 (upto 21.02.1986).

(c) No, Sir. Most passports are issued in six weeks where applications are complete, and clear police reports are received. However, a few cases are pending for want of clear police reports or incomplete applications.

(d) Reasons for delay is due to non-receipt of Police Clearance reports from the authorities concerned/incomplete application.

(e) No, Sir. Applications submitted directly by applicants through Travel Agents are dealt with impartially without any discrimination. Passports are issued in a time-bound limit of 5 working days after receipt of clear Police reports.

#### **Publications Brought Out Abroad Containing Distortions About India**

1445. SHRI MOOL CHAND DAGA : Will the Minister of EXTERNAL AFFAIRS be pleased to State :

(a) the cases during the last three years taken up by Government against the publications brought out abroad wherein facts about India had been distorted undermining our national prestige ;

(b) since when such vigilance is being exercised; and

(c) what action had been taken in such cases and with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) to (c) : The Ministry of External Affairs closely monitors newspapers, periodicals and books published abroad. Errors of facts or analysis in these publications are appropriately taken up by the Ministry and our Mission abroad with the publishers/

governments concerned who very often make the desired corrections. Such errors and distortions in reporting and publications cover a variety of subjects and action is taken by Missions abroad on a continuing basis and often during regular briefing of the press by our officials.

#### **Evaluation of 20-Point Programme.**

1446. SHRI SRIBALLAV PANIGRAHI :

SHRI BANWARI LAL PUROHIT :

SHRI SATYENDRA NARAYAN SINHA :

Dr. B.L. SHAILESH :

SHRI K. PRADHANI :

Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it is a fact that the 20-Point Programme is being revised to make it more dynamic and to make a dent on the scale of poverty ;

(b) if so, the specified points of thrust identified and the details regarding the suggestions put forward by the Committee to make 20-Point Programme a great success; and

(c) whether any Committee had been appointed by Government to examine the implementation of the 20-Point programme during Sixth Five Year Plan ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) :

(a) and (b) : Yes Sir. A re-structuring of the Twenty Point Programme is under consideration for a more effective implementation of the objectives of the programme. Details of the thrust would be available when the programme is finalised.

(c) Yes Sir. A Cabinet Committee under the Chairmanship of the Late Prime Minister, Smt. Indira Gandhi was set-up in June, 1982 to review the implementation of the 20-Point Programme.